

**TO BE PUBLISHED IN THE GAZETTE OF INDIA
EXTRAORDINARY**

PART II, SECTION 3, SUB-SECTION(ii)

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY**

NOTIFICATION NO. 49 (RE 2005)/2004-09

NEW DELHI, dated 2nd March 2006

S.O. (E) In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy, 2004-09 and in supersession of all Notifications issued earlier in this regard, the Director General of Foreign Trade hereby announces All Industry Rate of Duty Drawback of Rs.800/- per MT for furnace oil supplied by domestic oil companies to EOU/SEZ units, under various schemes as contained in Chapter 4, 6, 7 and 8 of the Foreign Trade Policy, with immediate effect and until further orders.

This issues in public interest.

Sd/-
(K.T.Chacko)
Director General of Foreign Trade
and ex-officio Addl. Secretary to the Govt. of India

(Issued from File No.Misc.9/AM 2000/DBK Cell)

Copy to all concerned.

Sd/-
(Ratna Lalitha)
Dy. Director General of Foreign Trade